

**KADAPA DISTRICT – WORKSHOP – III, DATED: 15.07.2017**

**CHAIRPERSON:**  
Hon'ble Administrative Judge of Kadapa Unit

**NODAL OFFICER:**  
PrI. District Judge

**SUBJECT: EXECUTION:**

- TOPICS:**
1. Jurisdiction of the Court
  2. Attachments
  3. Claim Petitions.
  4. Limitation of several applications during Execution.

<b>Sessions</b>	<b>Timings</b>	<b>Chosen Topic</b>	<b>Proceedings</b>	<b>Resource Person</b>
I	9.30 A.M. to 11.00 A.M.	Jurisdiction of the Court	Paper Presentation <b>Sri K.Srinivasa Rao, PrI. Senior Civil Judge, Rajampet.</b>	<b>Hon'ble Dr. Justice K.G.Shankar,</b> Judge (Retd.), High Court of Judicature at Hyderabad
			Discussion by the Resource Person	
			Interaction by the Participants	
			Comments by the Resource Person	
II	11.20 A.M. to 12.30 P.M.	Attachments	Paper Presentation <b>Smt. Challa Janaki, II Additional J.F.C.M, Proddatur</b>	<b>Sri D.Vishnu Prasada Reddy,</b> District Judge (Retd.)
			Discussion by the Resource person	
			Interaction by the participants	
			Comments by the Resource Person	
III	01.15 P.M. to 2.30 P.M.	Claim Petitions	Paper Presentation <b>Smt, A.Sobha Rani, I Additional J.F.C.M, Kadapa.</b>	<b>Hon'ble Sri Justice U.Durga Prasad Rao,</b> Judge, High Court of Judicature at Hyderabad
			Discussion by the Resource person	
			Interaction by the Participants	
			Comments by the Resource Person	
IV	02.50 P.M. to 04.30 P.M.	Limitation of several applications during Execution	Paper Presentation <b>Sri Rajasekhar Pallagani, Junior Civil Judge, Lakkireddipalli.</b>	<b>Sri A.Hazarath Rao,</b> District Judge (Retd.)
			Discussion by the Resource Person	
			Interaction by the Participants	
			Comments by the Resource Person	